

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:19th March, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 09/2018(CZ) (M.A.No.38/17)	Shabista Zaki Vs State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv.	
AFTER NOTICE				
2.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. for Applicant	
3.	Review Application No. 11/2017(CZ) in O.A.No. 93/2016(CZ)	Nature Club of Rajasthan Vs Union of India & Ors.	Mr. Shantanoo Saxena, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 104/2017(CZ) (M.A.No.464/17)	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	
6.	Appeal No. 40/2017(CZ) (M.A. No.507/17)	M/s Impact Commercial Pvt. Ltd. Vs State Of M.P. & 2 Ors.	Mr. Vijay Shahani, Adv.	
7.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of M.P. & Ors.	Mr. DharamveerSharma,Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria,Adv. Mr. Akash Ambedkar, Adv.R-3	
FOR COMPLIANCE				
8.	Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. Ms. Zubia Sajid, Adv.	
9.	Original Application No. 337/2014(CZ) (M.A.No.447/17)	Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv. Mr. Vivek Choudhary, Adv.	

10.	Original Application No. 124/2016(CZ) (M.A.No.53/18)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv.	
11.	Original Application No. 127/2013(THC) (M.A.No.343/17) (M.A.No.538/17) (M.A.No.12/18) (M.A.No.27/18) (M.A.No.32/18) (M.A.No.33/18) (M.A.No.39/18) (M.A.No.40/18) (M.A.No.41/18) (M.A.No.42/18) (M.A.No.43/18) (M.A.No.44/18) (M.A.No.45/18) (M.A.No.46/18) (M.A.No.47/18) (M.A.No.49/18) (M.A.No.50/18) (M.A.No.51/18) (M.A.No.52/18)	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Capt. Karan Singh Bhati, Adv. Mr.SandeepSingh,Adv.(RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv. Mr. Arvind Soni, Adv.	
12.	Original Application No. 128/2013(THC)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
13.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Mumal Rajy, Adv. Mr. Ajay Gupta, Adv. Mr. R.K.Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 19-03-2018 shall be adjourned to 17-04-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in